National Company Law Tribunal Allahabad Bench

CPNO. (IB) 128/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: JEKPL PV+ L+d VIS JOGPL PV+ L+d

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of ISB code of 2016

1. Nesar Abmad PCS RP & JEKPL Juing.

2. Anil Kumar 4

3. RAHUL AGARWAL ADVOCATE CORPORATE DEBTOR J. SHUBHAM AGARWAL CP NO. (TB) 128/ALAD/2017 DEBTOR

Sh. Nesar Ahmad alongwith Sh. Anil Kumar, PCS for the Resolution Professional. Sh. Shubham Agarwal, Advocate for the Corporate Debtor Company.

At the request of learned counsel for the Corporate Applicant, the case is adjourned to 18th January, 2018 for argument.

Dated:19.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)